

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Counter by R-4
not filed.

Counter filed by
Suse. copy serv.
for Hearing.

h 11/2/03 Bench

On dt. 13-2-03

Counter by R-4 not
filed.
for Hearing

h 14/2/03 Bench

On dt. 17-2-03

for Hearing.
(Counter by R-4 not
filed.).

h 27/2/03 Bench

On dt. 3.3.03

A copy of order
sent to the parties
by Regd. Post.

Said copies of
order handed over
to counsels for both
sides.

h 2/4 DR. Satyendra
S.C.

Order dated 28-02-03

This is a division Bench matter.
Put up on 03-03-2003.

Subhash
Vice-Chairman

ORDER DT. 3-3-2003.

None appears for the Applicant; nor
any prayer has been made ^{on} behalf of the
Applicant seeking adjournment of this year old
case of 1996. In the said premises, this O.A.,
which relates to recruitment of an EDBPM, is
dismissed for nonprosecution/default.

Send copies of this order to the
Applicant by Regd. Post, in the address given
in the O.A. Free copies of this order be given
to learned Counsel for both sides.

Subhash
Vice-Chairman 3/3
M.C.
Member (Judicial)
03/03/03